## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.42/BB/18	-	For consideration of office objections	Rule 4 of IB	ASREC(India)Ltd Vs Saravana Alloys Steels Pvt Ltd

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

**SIGNATURE** 

VENU. KV. Applicant 8277278186

## ORDER

PCS for Petitioner is present. He has filed memo along with annexures. He requested time to comply with the remaining one more objection. List it on 06.03.2018.

Member (T)

Member (J)